

[Shri A. P. Jain: The inquiry is being held here in India. Anybody who claims having left any immovable property there, files a claim-sheet. Then the claimants are given an opportunity to support their claims with documentary or oral evidence, whereafter evaluation of the property is made and its price fixed.]

Shri Hukam Singh: Is the Government prepared to consider the advisability of postponing the recovery of rents for the property occupied by displaced persons and getting it adjusted towards their claim for compensation that might be subsequently granted to them?

Shri A. P. Jain: I think that will be very inequitable to the poorer type of refugees and in particular the unattached women, old and infirm persons for whom I believe every Member of this House has a large volume of sympathy.

CLAIMS OF DISPLACED PERSONS

*94. **Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of claims of displaced persons registered by Government; and

(b) the amount of claims so far verified?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Information cannot be supplied at this stage.

گیانی جی - ایس - مسافر : کیا
مانندہی ملتوی یہ بتا سکتے ہیں کہ جو
مسلم نواسی یہاں سے جائداد چھوڑ گئے
ہیں اس کی مالیت کتنی ہے اور جو
جائداد ویسٹ پاکستان میں ہڈو اور
سکہ چھوڑ کر آئے ہیں اس کی مالیت
کتنی ہے -

[**Giani G. S. Musafir:** Will the hon. Minister kindly state the total value of properties left behind by Muslim evacuees and the total value of properties left behind by Hindus and Sikhs in West Pakistan.]

श्री ए० पी० जैन : मैं समझता हूँ कि यह अवाय के मफ़ाद में नहीं है कि इस मौक़े पर यह इत्तिज़ा दी जाये ।

[**Shri A. P. Jain:** I do not think it is in public interest to supply the desired information at this juncture.]

Shri N. L. Sharma: How long will it take for the Government to give information to this House with regard to the claims?

Shri A. P. Jain: When the whole information has been collected and some policy has been formulated.

श्री एम० एल० द्विवेदी : क्या मैं मंत्री महोदय से यह जान सकता हूँ कि जो पाकिस्तान से लोग इधर आये उन के डाकखानों के जो सेविंग्स सर्टिफिकेट्स हैं उन के कौश करने में क्या दिक्कत है ?

[**Shri M. L. Dwivedi:** May I ask the hon. Minister as to what is the difficulty in getting Post Office Savings Certificates held by displaced persons from Pakistan cashed?]

श्री ए० पी० जैन : साहब, इस का तो इस सवाल से कोई सम्बन्ध नहीं है ।

[**Shri A. P. Jain:** Sir, this is not relevant to the question.]

पंडित ए० आर० शास्त्री : मैं जानना चाहता था कि जो नीति इस मामले में निर्धारित की गई है वह क्या है । क्या माननीय मंत्री बताने की कृपा करेंगे ?

[**Pandit A. R. Shastri:** I want to know what policy has been framed in this connection. Will the hon. Minister be kind enough to throw light on it.]

श्री ए० पी० जैन : अभी कोई नीति निर्धारित नहीं है ।

[**Shri A. P. Jain:** No policy has yet been framed.]

BORDER RAIDS

*95. **Shri Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the number of border raids throughout Indo-Pakistan border between the two Punjab during the years 1949, 1950 and 1951;

(b) the number of cattle heads lifted; and

(c) the estimate of loss in human life during these raids?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

	1949	1950	1951
(a)	65	34	22
(b)	815	125	137
(c)	25	4	1

Shri Hukam Singh: Was any compensation received from Pakistan for any of these losses?

Shri Satish Chandra: The compensation is given by the offending party to the satisfaction of the other party.

Shri Hukam Singh: May I know whether and, if so, what amount was given to these sufferers by both the Governments?

Shri Satish Chandra: All the sufferers received compensation according to the damages suffered by each party. The question relates to hundreds of raids and it is not possible to give the breakup in each case.

Shri Kasliwal: Is he in a position to give any information about border raids between Rajasthan and Sind in these years?

Shri Satish Chandra: Sir, the question relates to border raids between the two Punjabs.

Mr. Speaker: He wants to know whether it would be possible for him to give it now. If he has got the information.....

Shri Satish Chandra: No, Sir. I have not got the information. The question relates to the two Punjabs.

Dr. Ram Subbag Singh: May I know whether the progressive decrease in the number of border raids during the past three years was due to the strengthening of our border patrols or because of the good sense which prevailed on the Pakistan Government?

Shri Satish Chandra: Partly so.

बाबू रामनारायण सिंह : जब जब बाहर से या पाकिस्तान से इस मुल्क पर हमला होता है तो हर बार लिखा जाता है या नहीं और लिखा जाता है तो वहां से उत्तर आता है या नहीं ?

[**Babu Ramnarayan Singh:** Whenever this country is raided from the side of Pakistan or some other country, is that country written to, if so, is any reply received?]

श्री सतीश चन्द्र : जी हां, हर बार लिखा जाता है और उस के बाद जी बार्डर के डिस्ट्रिक्ट के पुलिस आफिसर्स हैं वह दूसरी तरफ के डिस्ट्रिक्ट के आफिसर्स से मिलते हैं और उस मामले का जो फैसला होता है उस पर अमल किया जाता है ।

[**Shri Satish Chandra:** Yes, Sir, we write every time. The police officers of border districts meet their counterparts on the other side and the decisions taken by them are given effect to.]

Shri N. S. Nair: Will the hon. Member be pleased to say whether the Indian citizens on the Indo-Pakistan border have been allowed to use arms freely against these raiders?

The Prime Minister (Shri Jawaharlal Nehru): Those who have arms will certainly use arms if there is an attack on them; not otherwise, I hope. But many of these raids are really petty thefts of cattle-lifters who cross and try to take away cattle this way or that way. If such a raid occurs anywhere it is not noticed—I mean except as a police matter. If it occurs on a border it becomes an international matter naturally. But if I may add, on a border there are a number of people, our citizens, who normally possess licensed arms and if they are attacked they can certainly defend themselves with those arms.

Shri Brajeshwar Prasad: With reference to the answer to part (b) of the question may I know whether the number of cattle heads lifted includes the number lifted from Pakistan?

Shri Satish Chandra: It is the number of cattle heads lifted by Pakistan nationals from inside our borders.

گھنٹی جی - ایس - مسافر : کہا سرکار اس بات پر غور کر سکتی ہے کہ بارڈر پر دہلے والے جو اس طرف کے لوگ ہیرا ان کو زیادہ ہتھیار بند کیا جائے اور زیادہ ہتھیار دئے جائیں تاکہ وہ اپنی اچھی طرح حفاظت کر سکیں -

[**Giani G. S. Musafir:** Can the Government consider supplying more arms to the people living in the border areas so that they may protect themselves effectively?]

Mr. Speaker: I am afraid these are all suggestions.

QUARTERS FOR DISPLACED GOVERNMENT SERVANTS

*96. **Shri Hukam Singh:** Will the Minister of **Works, Production and Supply** be pleased to state:

(a) the number of displaced Government servants to whom residences were provided by the Estate Office during 1951-52; and

(b) the number of applications received during this period for provision of accommodation?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 654.

(b) 2,162.

Shri Hukam Singh: May I know the number of displaced government servants that still require to be rehabilitated and provided with residences?

Sardar Swaran Singh: There is no question of rehabilitating them. Government is doing everything possible to give accommodation to displaced government servants.

Shri Hukam Singh: What is the number that require residences now—that is, the number pending before Government?

Sardar Swaran Singh: That number is 1,958.

Shri Hukam Singh: Do Government undertake to provide residences to everyone of them?

Sardar Swaran Singh: Government is doing its best to provide accommodation for all of them. They were first accorded a preferential treatment, but from 29th February last that preferential treatment is no longer applicable and they have to take their chance along with other government servants.

Shri Hukam Singh: What is the number that might be given accommodation during this year, that is 1952-53?

Sardar Swaran Singh: That is covered by the reply that has been given. There are no separate figures available from 1st January till the last date

which is asked in the question. But I may add that the overall position of these displaced government servants who are still unprovided as compared to government servants in general is quite favourable and there is no real hardship so far as these displaced government servants are concerned.

Shri B. S. Murthy: May I know how long Government proposes to take in order to provide residences for these 2,000 people?

Sardar Swaran Singh: I have replied that the number of government servants in general who are still unprovided with government accommodation is pretty large and the proportion of unprovided displaced government servants does not compare unfavourably with the other government servants in general who are still unprovided with government accommodation.

Shri Hukam Singh: Do Government consider other government servants at par with displaced persons who have no home in India?

Sardar Swaran Singh: Government has never considered them at par—in fact Government has afforded them greater facilities. There was a time when allotment to general government servants was entirely stopped and all the accommodation was being allotted to displaced government servants. Then they were accorded preferential treatment for a certain length of period, every fifth vacancy going over to a displaced government servant. By adopting these methods the position has greatly improved and as at present advised there is no need for according a preferential treatment. But the matter is still being examined and if anything requires to be done it will certainly be done.

TELEPHONE CABLES FACTORY

*97. **Shri Hukam Singh:** Will the Minister of **Works, Production and Supply** be pleased to state:

(a) how far the construction of a telephone cables factory at Mihijam has progressed up till 31st March, 1952;

(b) when the equipment is likely to arrive on the spot; and

(c) when it is expected to start production?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) to (c). The construction of Factory and residential Buildings are in progress. The orders for the purchase of plant and machinery have